



पेंशन निधि विनियामक और
विकास प्राधिकरण
बी-14/ए, छत्रपति शिवाजी भवन,
कुतुब संस्थागत क्षेत्र,
कटवारिया सराय, नई दिल्ली-110016.
दूरभाष : 011-26517501
फैक्स : 011-26517507
वेबसाइट : www.pfrda.org.in

**PENSION FUND REGULATORY
AND DEVELOPMENT AUTHORITY**
B-14/A, Chhatrapati Shivaji Bhawan,
Qutab Institutional Area,
Katwaria Sarai, New Delhi-110016.
Ph : 011-26517501
Fax : 011-26517507
Website : www.pfrda.org.in

CIRCULAR

Circular No. PFRDA/2016/8/PFM/04

Date: 04.11.2016

To

All stakeholders of National Pension System (NPS)

Subject: Creation of Separate Asset Class-“A” (for Alternate Investments)

1. A separate asset class- A (for Alternate Investments) is created for Private Sector NPS subscribers in addition to the existing asset classes i.e. Equity (E), Corporate Bond (C) and Government Debt (G).
2. A separate Asset Class “A ” (for Alternate Investments) has been introduced such that-
 - Total Investment (E+ C+G+A)= 100%
 - Investment in E upto 50%
 - Investment in C upto 100%
 - Investment in G upto 100%
 - Investment in A upto 5%
3. Investments in Asset Class “A” consists of following-
 - Commercial mortgage based securities or Residential mortgaged based securities
 - Units issued by Real Estate Investment Trusts regulated by the Securities and Exchange Board of India
 - Asset backed securities regulated by the Securities and Exchange Board of India
 - Units issued by Infrastructure Investment Trusts regulated by the Securities and Exchange Board of India
 - Alternative Investment funds (AIF Category I & II) registered with SEBI.
4. This circular is to be read along with the circular on *Investment in ‘Alternative Investment Funds (AIF) issued on 08.04.2016* and circular on *Investment Guidelines for NPS Schemes (Other than Govt. Sector (CG &SG), Corporate CG, NPS Lite and APY) w.e.f. 10th September, 2015* amended from time to time.
5. This is applicable with effect from 01.10.2016.


(Sumeet Kaur Kapoor)
General Manager